

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3999
ANSWERED ON:17.12.2014
WAIVER OF LOAN TO GMFDC
Patil Shri Chandrakant Raghunath

Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) the present status of the proposal to waive the interest amount of overdue loan given to Gujarat Minorities Finance Development Corporation (GMFDC); and

(b) the further steps taken/proposed to be taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI MLJKHTAR ABBAS NAQVI)

(a) to (b): The Gujarat Minorities Development & Finance Corporation (GMFDC), the State Channelising Agency of National Minorities Development and Finance Corporation, in Gujarat, has requested for waiver of loan of Rs. 17.26 crore for the beneficiaries affected by earthquake during 2001 and riots during 2002. The State Government of Gujarat and the Gujarat Minorities Development & Finance Corporation have been requested from time to time, to furnish the details of such beneficiaries. Recently also in September 2014, they have been reminded. The report is awaited from them.